

monitored by the DRDAs .. respective State **governments** and the Ministry of Rural **development**.

Ministry reviews the progress pertaining to the number of youths trained, percentage of SC/ST, women amongst trained youth, their employment and financial progress.

[*Translation*]

Implementation of Recommendations of National Commission on Urbansation

1532. SHRI BIRSINGH MAHATO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Commission on Urbanisation has recommended any scheme for Bihar and West Bengal;

(b) if so, the details thereof;

(c) whether the Union Government have accepted these recommendations; and

(d) if so, the steps taken to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir. The NCU has not made any recommendations in regard to specific schemes for a particular state or group of States.

(b) to (d). Does not arise.

Grievances of Army Jawans

1533. SHRI RAJESH KUMAR:
SHRIMATI SHEELA GAUTAM:

Will the PRIME MINISTER be pleased to

state:

(a) whether the Government propose to set up an independent body to redress the grievances of army jawans;

(b) if so, the details thereof; and

(c) the time by which the proposed body is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Armed Forces for Reclamation of Wasteland

1535. SHRI SARAT CHANDRA PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to involve Armed Forces for reclamation of degraded wastelands; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): (a) Yes, Sir.

(b) The Department of Wastelands Development is considering a proposal for the creation of a Wastelands Development Force. The objective of the Force would be to provide a disciplined force for the regeneration and afforestation of wastelands in inaccessible and difficult areas and to provide employment to ex-servicemen. This force would be raised and administered

through the Territorial Army Directorate under the Ministry of Defence. For 1993-94, a budget provision of Rs.2.00 crores has been made in the Department.

Loss incurring Public Sector Undertakings

1536. SHRIMATI KRISHNE. NDRAKAUR (DEEPA): Will the PRIME MINISTER be pleased to state:

(a) the details of the undertakings incurring losses under the Department of Heavy Industry;

(b) the main reasons for their losses;

(c) whether the Government propose to write off the dues of these undertakings; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT

OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) As per Statement-I annexed.

(b) Obsolete plant and machinery, shortage of working capital, low productivity, surplus manpower with high overhead cost, shortage of orders in some cases, and heavy interest burden on loans are the main reasons for losses.

(c) and (d). Proposals for financial restructuring including write-off of loans from the Government and interest thereon and conversion of loans into equity have been received from some public sector undertakings as per list annexed in Statement-II. However, since these public sector undertakings have been referred to BIFR/Expert Group, the final decision on their proposals is dependent on the merits of each case and the recommendations of BIFR/Expert Group.